GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4013
ANSWERED ON:19.02.2014
VACANT DDA FLATS
Choudhary Shri Nikhil Kumar;Patil Shri A.T. Nana

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of flats of Delhi Development Authority at various locations in Delhi including Rohini which are lying vacant, locationwise:
- (b) the period since when these flats are lying vacant, flat and location-wise and the reasons therefor;
- (c) whether the Government has assessed the loss to the exchequer as a result thereof and if so, the details thereof;
- (d) whether the Government proposes to auction these flats after making them livable;
- (e) if so, the details thereof and the time by which the auction of the flats is likely to be conducted; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): There are 5967 flats of different categories are lying physically vacant as per zone-wise details given below:

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S1. Zone- HIG MIG MIG LIG LIG EWS SFS Total No. No. wise (exp (exp Janta of flats and) and)

1. East 26 31 133 219 55 464

2. Rohini 37 226 878 610 60 1811

3. North 52 342 441 278 1113

4. Dwarka 54 208 50 1092 182 135 187 1908

5. South 09 18 48 596 671

Total 169 816 50 2562 182 1290 898 5967
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- (b): The vacant flats comprise of various schemes and constructed since 1984 till 2010.
- (c): No, Madam.
- (d), (e) & (f): Currently, there is no such proposal.